

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

211. IA/2940/2024 In C.P. (IB)/295(MB)2022

**IN THE MATTER OF**

Kotak Mahindra Bank Limited  
VS

... Petitioner

Hybro Foods Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 08.07.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:

For the Respondent:

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**ORDER**

Adjourned to **08.08.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Manish Tiwari/